GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION No. 3047 TO BE ANSWERED ON 09.08.2024

CRECHES FOR MOTHERS WITH DISABILITIES

3047. SHRI PRATAP CHANDRA SARANGI: DR. VINOD KUMAR BIND: SHRI MAHENDRA SINGH SOLANKY: SHRI ANURAG SHARMA:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether it is a fact that Creches for Mothers with Disability will enable their increased participation in economy, if so, the details thereof;
- (b) whether the Government has conducted any survey to assess the pan India requirement, in this regard, if so, the details thereof and if not, the reasons therefor;
- (c) the details of the creches for women with disability in the States of Odisha, Uttar Pradesh and Madhya Pradesh, district-wise; and
- (d) whether the Government has any proposal to set up more such creches in the said States and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI ANNPURNA DEVI)

(a) to (d): Ministry of Women and Child Development has introduced *Palna* component under Mission Shakti scheme implemented as a Centrally Sponsored Scheme w.e.f. 01 April 2022, for providing day care facilities and protection to children for all States/UTs. There are two type Crèches under Palna component: Standalone Crèches and Anganwadi-cum-Crèches.

The Ministry has extended the services of childcare through Anganwadi cum Crèches. This will ensure whole day childcare support ensuring their well-being in a safe and secure environment. Anganwadi cum Crèche initiative aims to increase the women work force participation in the economy. The objective of *Palna* component is to provide quality crèche facility in safe and secure environment for children (from ages 6 months – 6 years), nutritional support, health and cognitive development of children, growth monitoring, immunization, education etc. Crèche facilities under *Palna* are to be provided to all mothers, **including mothers with disabilities**, and irrespective of their employment status.

Proposals for establishment and operation of Crèches are received from the respective State Governments/UT Administrations, who are also responsible for contributing their corresponding share for the implementation of the Scheme. Till Financial Year 2023-24, 5631 AWCCs have been approved, as per proposals received from various States/UTs. As on 30.06.2024, a total of 1428 Government aided Standalone Crèches and 735 Anganwadi-cum-Crèches are operational in the country. The State-wise list of operational Government aided Standalone Crèches is placed at **Annexure-I** and the State-wise list of approved and operational Anganwadi-cum-Crèches is placed at **Annexure-II**.

Annexure with regard to reply to part (a) to (d) of Lok Sabha Unstarred Question No. 3047 for answer on 09.08.2024 regarding Creches for Mothers with Disabilities

State wise details of number of Gol aided operational Standalone Crèches

((As	on	30	06	.202	4)
	73		50.	.00.	.202'	+,

SI. No.	(As on 30.06) State/UT No. of Operational Standalor		
31. NO.	State/01	Crèches	
1	Andhra Pradesh	10	
2	Arunachal Pradesh	52	
3	Assam	0	
4	Bihar	0	
5	Chhattisgarh	0	
6	Goa	2	
7	Gujarat	1	
8	Haryana	165	
9	Himachal Pradesh	52	
10	Jharkhand	0	
11	Karnataka	170	
12	Kerala	266	
13	Madhya Pradesh	3	
14	Maharashtra	0	
15	Manipur	214	
16	Meghalaya	14	
17	Mizoram	0	
18	Nagaland	0	
19	Odisha	0	
20	Punjab	143	
21	Rajasthan	0	
22	Sikkim	12	
23	Tamil Nadu	141	
24	Telangana	0	
25	Tripura	114	
26	Uttar Pradesh	0	
27	Uttarakhand	0	
28	West Bengal	0	
29	A & N Island	0	
30	Chandigarh	0	
31	Dadra Nagar Haveli and		
	Daman and Diu	0	
32	Delhi	22	
33	Jammu & Kashmir	0	
34	Ladakh	0	
35	Lakshadweep	0	
36	Puducherry	47	
	Total	1428	

Annexure with regard to reply to part (a) to (d) of Lok Sabha Unstarred Question No. 3047 for answer on 09.08.2024 regarding Creches for Mothers with Disabilities

	(As on 30.06.20					
SI. No.	State/UT	Approved Anganwadi- cum-Crèches	Operational Anganwadi - cum- Crèches			
1	Andhra Pradesh	8	0			
2	Arunachal Pradesh	86	0			
3	Assam	200	50			
4	Bihar	65	0			
5	Chhattisgarh	1500	3			
6	Goa	9	0			
7	Gujarat	23	0			
8	Haryana	51	0			
9	Himachal Pradesh	128	0			
10	Jharkhand	1024	0			
11	Karnataka	164	164			
12	Kerala	304	0			
13	Madhya Pradesh	448	0			
14	Maharashtra	345	0			
15	Manipur	52	0			
16	Meghalaya	78	48			
17	Mizoram	176	176			
18	Nagaland	150	94			
19	Odisha	0	0			
20	Punjab	0	0			
21	Rajasthan	0	0			
22	Sikkim	13	13			
23	Tamil Nadu	100	0			
24	Telangana	33	5			
25	Tripura	94	0			
26	Uttar Pradesh	34	0			
27	Uttarakhand	0	0			
28	West Bengal	0	0			
29	A & N Island	8	7			
30	Chandigarh	200	89			
31	Dadra Nagar Haveli and Daman and Diu	55	26			
32	Delhi	187	57			
33	Jammu & Kashmir	50	0			
34	Ladakh	6	3			
35	Lakshadweep	1	0			
36	Puducherry	39	0			
	Total	5631	735			

State wise details of number of approved and operational Anganwadi-cum-Crèches (As on 30.06.2024)